

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 109
173/241-242(PB)/2019

IN THE MATTER OF:

Emaar Holding II

.... Applicant/petitioner

Vs.

Emaar MGF Land Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 14.10.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):

Mr. S.N Mukherjee, Sr. Adv. With Mr.
Dheeraj Nair, Mr. Kumar Kislay, Mr. Angad
Baxi, Advs.

For the respondent

Mr. Sajan Poovaya, Sr. Adv. With Mr. Kunal
Sinha, Mr. Pratibhanu Khairola, Ms. Raksha
Agarwal, Advs. For R-1
Mr. K. Datta, Mr. Kunal Mimani, Ms. Mehak
Khurana, Advs. For R-9
Dr. U.K Chaudhary, Sr. Adv. With Mr. Jayant
Mehta, Ms. Manisha Chaudhary, Mr.
Mansumyer Singh, Mr. Aditya Bisht, Mr.
Pranay Chitala, Advs. For R-2 to 4 & 8

ORDER

List on 09.11.2020, 10.11.2020 & 11.11.2020

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)